## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A. No. 15/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES:

Shri. Rajiv Garg

V/s.

M/s. Siti Cable Network Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013

O M		companies Act, 2013	
S. No.	NAME	DESIGNATION	SIGNATURE
В	Ar Manali Ku	shirsagan for	
	the Respondent	thirsagen for 1/b ALMT Legal	Melingan

## Order Company Appeal No. 15/58, 59/CLB/MB/MAH/2016

At request of the Petitioner side, time for filing rejoinder is extended for 10 days.

List this matter for hearing on 17.1.2017.

sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)